

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. YOGIRAJ SPINNING LIMITED (IN CIRP)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. YOGIRAJ SPINNING LIMITED
2.	Date of incorporation of corporate debtor	24/09/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17121GJ2012PLC072083
5.	Address of the registered office and principal office (if any) of corporate debtor	14- AC, Shopping Centre, New Sardar Marketing Yard, Gondal, Gujarat 360311
6.	Insolvency commencement date in respect of corporate debtor	13 th December 2022 Order received on 20 th December 2022
7.	Estimated date of closure of insolvency resolution process	11 June 2023 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/IPA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add.-Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email: ANIL91111@hotmail.com ,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office:1201, Sun Westbank, Near Shiv Cinema, Ashram Road, Ahmedabad- 380009 E-Mail: cirp.yogirajspinning@gmail.com ANIL91111@hotmail.com ,
11.	Last date for submission of claims	5 th January, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Yogiraj Spinning Limited on 13 December, 2022 order received on 20th December 2022.

The creditors of M/s. Yogiraj Spinning Limited are hereby called upon to submit their claims with proof on or before January 5th, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22nd December 2022

Place: Ahmedabad, Gujarat



Sunil Kumar Agarwal

Interim Resolution Professional

Reg.No. –IBBI/IPA-001/IP-P01390/2018-2019/12178

AFA is Valid till : 07-12-2023